

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 691/2016  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: Northern India Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chetana Kandpal	Company Prosecutor	o/o Official Liquidator	Chetana
2.	C. BALOONI	Company Prosecutor	for RD (NR)	(B) [Signature]
3.	RAJEEV K GOEL	Advocate	Petitioners	[Signature]

ORDER

The Petitioner is present. The matter is in relation to the Second Motion for final hearing. It is represented that affidavit of compliance in relation to the order passed by the Hon'ble High Court of Delhi regarding notices have been filed. The Official Liquidator is present and states that it does not have any objection to the scheme being allowed per se. However, representative on behalf of the Regional Director seeks time to file the report before this Tribunal.

List on 6.3.2017.

[Signature]   
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

[Signature]   
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)